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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2013/2288 - 89 /A

From:- Shri Robin Phukan
Registrar (Vigilance)
Gauhati High Court
Guwahati

To

- (i) **The District & Sessions Judge,**
Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Barpeta /
Darrang, Mangaldoi / Udalguri / Sonitpur, Tezpur / Nagaon / Morigaon /
Golaghat / Jorhat / Sivasagar / Dibrugarh / Tinsukia / North Lakhimpur,
Lakhimpur / Dhemaji / Goalpara / Dhubri / Kokrajhar / Bongaigaon /
Cachar, Silchar / Karimganj / Hailakandi.
- (ii) **The Chief Judicial Magistrate,**
Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Barpeta /
Darrang, Mangaldoi / Udalguri / Sonitpur, Tezpur / Nagaon / Morigaon /
Golaghat / Jorhat / Sivasagar / Dibrugarh / Tinsukia / North Lakhimpur,
Lakhimpur / Dhemaji / Goalpara / Dhubri / Kokrajhar / Bongaigaon /
Cachar, Silchar / Karimganj / Hailakandi.

Dated- Guwahati, the 21st April, 2014

Sub:- Circular issued by the Hon'ble Gauhati High Court vide No. HC.VII-165/2013/5811/A, dated 26th June, 2013 &

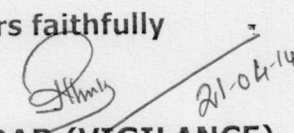
This Registry's letter No. HC.VII-165/2013/1461 - 1462/A, dated 12th March, 2014.

Sir / Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the High Court has been pleased to **allow a further period of 30 Days (from the date of issue of this letter), to prepare the Registers, in the prescribed format, as per the Circular under reference.**

This is for favour of your kind information and necessary action.

Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2013/2290 - 2305/A, Dated- 21.04.2014

Copy forwarded for information and necessary action to :-

1. The Special Judge, Assam, Guwahati.
2. The P.O., Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
3. The Principal Judge, Family Court, No. 1 / 2, Guwahati.
4. The Principal Judge, Family Court, Cachar, Silchar.
5. The Special Judge, CBI Court, Guwahati.
6. The Member MACT No. 1 & 2, Kamrup, Guwahati.

7. The Member, MACT, Nalbari / Barpeta / Nagaon / Dhubri / Cachar, Silchar.
8. The Presiding Officer, Labour Court, Kamrup, Guwahati / Dibrugarh.
9. The Special Judge, Addl. CBI Court No. 1 / 2, Chandmari, Guwahati.
10. The Registrar (Admn. / Judl.) Gauhati High Court, Guwahati.
11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
13. The OSD-cum-Joint Director (Officiating), Judicial Academy, Assam.
- 14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
15. The C.A. to the Registrar General / Registrar (Vig.), Gauhati High Court, Guwahati.
16. Office File.

sd/-

REGISTRAR (VIGILANCE)